

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).35884/2009

(From the judgement and order dated 30/06/2009 in CMWP No.
54809/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

U.P.JAL NIGAM & ANR.

Petitioner(s)

VERSUS

L.I.C.EMP.COOP.HNG.SOCIETY LTD.& ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 07/02/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s)

Mr. Pradeep Misra,Adv.

For Respondent(s)

Mr. V.K. Shukla, Adv.

Mr. K.K. Mohan,Adv.

UPON hearing counsel the Court made the following
O R D E R

In terms of the request made, in the letter circulated, four
weeks' time is granted for filing rejoinder affidavit.

(NEELAM GULATI)
SR.P.A.

(RENU DIWAN)
COURT MASTER